

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:997  
ANSWERED ON:10.07.2009  
CHILD TRACKING SYSTEM  
Jindal Shri Naveen

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether a large number of children are missing every year,
- (b) if so, the details thereof during each of the last three years and the current year, State-wise;
- (c) whether any child tracking system has been evolved for the recovery of missing children; and
- (d) if so, the details thereof and the number of children recovered during the above period, State-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) National Crime Records Bureau (NCRB) collects information about missing children from States and Union Territories. As reported by them a list of number of children missing in the States/Union Territories during the year 2006, 2007 and 2008 is enclosed at Annexure.

(c) & (d) At present, there is no child tracking system in the Ministry of Women and Child Development, for the recovery of missing children. However, Ministry has introduced a new centrally sponsored scheme namely - 'Integrated Child Protection Scheme [ICPS]' for implementation during the remaining period of 11th Plan under which provision has been made for setting up of Child Tracking System by the Central Project Support Unit (CPSU) in the Ministry with the linkages to State Child Protection Society (SCPS) and District Child Protection Society (DCPS).